

N O T I C E

IT IS HEREBY NOTIFIED for the information of the Advocates and the parties appearing in-person at **Panaji-Goa** that **from Wednesday 12<sup>th</sup> June 2019 to Thursday, 20<sup>th</sup> June 2019 :**

I

The Hon'ble Kum. Justice Nutan D. Sardesai will not be available for judicial work.

II

The reconstituted Division Bench comprising of the Hon'ble Shri Justice S.C. Gupte and the Hon'ble Shri Justice Prithviraj K. Chavan will take up the extant judicial assignment of the Division Bench headed by the Hon'ble Shri Justice S.C. Gupte.

III

The Hon'ble Shri Justice Prithviraj K. Chavan sitting singly, will not be available for judicial work. The urgent mentioning and placing of the matters pertaining to the Court presided over by the Hon'ble Shri Justice Prithviraj K. Chavan is allowed before the Hon'ble Shri Justice C.V. Bhadang.

High Court, Appellate Side  
Bombay.

By Order,

Sd/-

11<sup>th</sup> June 2019

(V.R. | Kachare)  
I/c Registrar (Judl-I)